

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 17 .11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition/48/2023
NAME OF THE COMPANY	Kalanikethan Silks Ltd
NAME OF THE PETITIONER(S)	Mr. Muppavarapu Nirmala Laxmi Ganesh Babu
NAME OF THE RESPONDENT(S)	Kalanikethan Silks Ltd
UNDER SECTION	213

ORDER

Present: Ld. Counsel Mr. Avinash Alladi for the Petitioner.

Ld. Senior Counsel Mr. S. Ravi for the Respondent No.1.

Let the matter be posted before the regular bench. **Matter is adjourned to
05.01.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)